

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 372 of 2013 in
Appeal No.276 of 2013

Dated : 8th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Corporate Power Ltd. Appellant(s)

Versus

Power Grid Corporation of India Respondent(s)
Ltd. & Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Advocate
Mr. Hemant Singh

Counsel for the Respondent(s) : Mr. S.B. Upadhyay, Sr. Advocate
Ms. Suparna Srivastava
Ms. Shivani Rana for R.1

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 13.11.2013 after serving copy on the other side.

Post the I.A. for hearing on **19.11.2013.**

(Rakesh Nath)
Technical Member
ts/ak

(Justice M. Karpaga Vinayagam)
Chairperson